

(17)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/586/(IB)/2017
NAME OF THE PETITIONER(S) : NATIONAL SKILL DEVELOPMENT CORPORATION
NAME OF THE RESPONDENT(S) : EVERONN SKILL DEVELOPMENT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1) VIKAS KUMAR / Adv.
for Applicant

(2) PRANAVA CHARAN M.G. COUNSEL FOR RESPONDENT



ORDER

Shri Vikas Kumar, Counsel for petitioner present. Shri Pranava Charan M G, caused appearance on behalf of respondent and prayed time for filing counter and for making submissions. Representative of Office of the Official Liquidator present. Time enlarged finally at request of counsel for respondent. Put up on 16.10.2017 at 10.30 A.M.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

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